

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 26

C.P. (IB)/384(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.05.2024**

NAME OF THE PARTIES: **RITE BUILTEC PRIVATE LIMITED V/s PREMIER LIGHTING INDUSTRIES PRIVATE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Vidit Divya Kumat for the Petitioner is present.

The matter is already Reserved for Order on the last occasion.

This matter was fixed for taking on record the service proof of service of the Petition to the IBBI. The Petitioner has handed over the same in the open Court.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh